## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

MA No. 9/2020 CM Nos. 2426/2020, 2425/2020 and 2421/2020

The Chamber of Commerce and Industry and others

....Appellants (s)

Through: Mr. K. S. Johal, Sr. Advocate with Mr. Karman Singh Johal, Advocate (on video call from residence in Jammu)

V/s

Y. V. Sharma and others

....Respondent(s)

Through:- None for R-1
Mr. Rahul Bharti, Advocate for No. 2
(on video call from High Court)
Mr. Sachin Gupta, Advocate for Nos. 3
to 6
(on video call from High Court)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 08.06.2020

List on 09.06.2020 for continuation.

(RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)